

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. \*30**

**TO BE ANSWERED ON THE 19<sup>TH</sup> JULY, 2022/ ASHADHA 28, 1944 (SAKA)**

**INCREASE IN CRIME CASES**

**†\*30. SHRIMATI JASKAUR MEENA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there has been an increase in crime cases in the State of Rajasthan during the last few years;**
- (b) if so, the total number of such cases reported during the last three years and the current year; and**
- (c) the details of steps taken/being taken by the Government to check/prevent such cases in future?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): A Statement is laid on the Table of the House.**

**STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. \*30 FOR 19.07.2022 REGARDING INCREASE IN CRIME CASES**

**National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication 'Crime in India'. The published reports are available till the year 2020. The details of the cases registered (CR) in Rajasthan for various cognizable crimes under Indian Penal Code (IPC) and Special & Local Laws (SLL) during 2017, 2018, 2019 & 2020 are given below in the table.**

<b>Year</b>	<b>CR</b>
<b>2017</b>	<b>245553</b>
<b>2018</b>	<b>250546</b>
<b>2019</b>	<b>304394</b>
<b>2020</b>	<b>260378</b>

**'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India. The State Governments are responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies. However, the Ministry of Home Affairs have issued advisories to States and UTs, from time to time, to maintain law and order and ensure that any person who takes law into his/her own hand is punished promptly as per law. The Central Government supplements the efforts of the State Governments towards equipping and modernizing their police forces, by providing financial assistance under the scheme of Modernisation of State Police Forces (MPF).**